

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: e-COURTS PROJECT – Nomination of three Judicial Officers of the State of Andhra Pradesh, who could not attend the training earlier, to participate in the two-day training programme on 'Ubuntu Linux Operating System' on 12.12.2013 and 13.12.2013 at A.P. Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Lr.Roc.No.1038/2013/APJA-Sec'bad dated 02.12.2013 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO. 6740/2013-B.SPL. DATED: 06.12.2013

The High Court is pleased to pass the following order:-

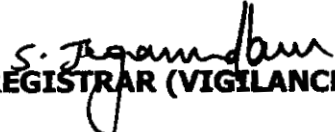
The following three Judicial Officers working in the State of Andhra Pradesh, who could not attend the training earlier, mentioned in column number 2, are hereby nominated to participate in the two-day training programme on 'Ubuntu Linux Operating System' on 12.12.2013 and 13.12.2013 at A.P.Judicial Academy, Secunderabad, and they are directed to handover charge of their post(s) to the officers mentioned in column number 3, and proceed to attend the said training programme and to report at A.P. Judicial Academy on 12.12.2013 at 8.30 a.m.

SL NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri N.Narayana, V Addl. District and Sessions Judge, Bhongir, Nalgonda District.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.
2.	Sri A.Radha Krishna Murthy, Addl. Junior Civil Judge, Miryalaguda, Nalgonda District.	Prl. Junior Civil Judge, Miryalaguda, Nalgonda District.
3.	Smt. C.Pavani, Prl. Junior Civil Judge, Armoor, Nizamabad District.	Addl. Junior Civil Judge, Armoor, Nizamabad District.

The officers mentioned in Column Number 3, will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said training programme, the officers mentioned in Column Number 2, will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at A.P.Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The incharge officers.
3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad.
5. The Prl. District and Sessions Judge, Nalgonda.
6. The Prl. District and Sessions Judge, Nizamabad.
7. The District Treasury Officers: **Nalgonda** and **Nizamabad**.
8. **THE SECTION OFFICERS:** Special Officers Section, Computer Section, E-Section, Work Review Cell, O.P.Cell, D-Budget Section, B-Section, Accounts Section, High Court of A.P., Hyderabad.